

(ख) यदि हाँ, तो संभवतः यह कब स्थापित होगी ;

(ग) उस पर कितना खर्च करने का विचार है ;

(घ) क्या उस प्रयोजन के लिये सरकार ने कोई समिति नियुक्त की है ; और

(ङ) यदि हाँ, तो उसके कौन-कौन सदस्य हैं ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) :

(क) जी हाँ ।

(ख) यह योजना आयुर्वेद एवं यूनानी तिब्बिया कालेज बोर्ड, दिल्ली से परामर्श कर के तैयार की जा रही है ।

(ग) यह अभी निश्चित नहीं हुआ है ।

(घ) जी नहीं ।

(ङ) यह प्रश्न नहीं उठता ।

Hypertension

1515. **Shri Brajeshwar Prasad:** Will the Minister of Health be pleased to state:

(a) whether Government's attention has been drawn to the news item published in the weekly "The Current" dated the 7th March, 1964, that hypertension is linked with the excessive use of salt;

(b) whether the medical experts in India have analysed green vegetables which have an increased amount of salt; and

(c) if so, which are these vegetables and the result of their analysis?

The Minister of Health (Dr. Sushila Nayar): (a) **Yes.**

(b) and (c). The information is being collected and will be laid on the Table of the Sabha in due course.

Chit Fund Companies in Delhi

1516. **Shri E. Madhusudan Rao:** Will the Minister of Finance be pleased to state:

(a) the names of the chit fund

companies which have so far been registered under Madras Chit Fund Act;

(b) the names of those companies which have not been registered so far and are likely to be registered;

(c) whether any company has not submitted its accounts to the Delhi Administration; and

(d) if so, the details thereof?

The Minister of Finance (Shri T. T. Krishnamachari): (a) 168 bye-laws filed by the companies mentioned below have been registered upto the 9th December, 1964.

1. Smarts' (P) Ltd., New Delhi.
2. Prominent (P) Ltd., New Delhi.
3. Deluxe Finance and Chit Fund (P) Ltd., New Delhi.
4. Maharban Finance and Chit Fund (P) Ltd., New Delhi.
5. Everlast Private Ltd., Delhi.
6. Eversound Chit Fund (P) Ltd., Delhi.
7. Youngman Benefit Chit Fund (P) Ltd., New Delhi.
8. Emergency Finance and Chit Fund (P) Ltd., New Delhi.
9. Gandhi Nagar Chit Fund (P) Ltd., Kailash Nagar, Delhi-Shahdara.
10. Systems Finance and Chit Fund Pvt. Ltd., Delhi.
11. Em En Finance Co. (Chit Fund Pvt., Ltd.), New Delhi.
12. Lyco Chit Fund (P) Ltd., New Delhi.
13. Balussery Benefit Chit Fund (P) Ltd., New Delhi.
14. Efficient Chit Fund (P) Ltd., New Delhi.
15. Capital Chit Fund (P) Ltd., New Delhi.
16. Prince Chit Fund (P) Ltd., New Delhi.
17. Pearl Chit Fund (P) Ltd., New Delhi.

18. Graduate Traders Financiers and Chit Fund (P) Ltd., New Delhi.
 19. P.S.E. Finance Chit Fund (P) Ltd., Delhi.
 20. Sarita Benefit Chit Fund and Finance (P) Ltd., Delhi.
 21. Upkari Private Limited, New Delhi.
 22. Gujranawala Trading Finance & Chit Fund (P) Ltd., Delhi.
 23. Manchar Chit Fund and Financiers (P) Ltd., Delhi.
 24. Navrattan Chit Fund and Finance Co. (P) Ltd., New Delhi.
 25. Kapur Chit Fund and Finance (P) Ltd., Delhi.
 26. Sylvan Star Investment Co. (P) Ltd., Delhi.
 27. Rocket Chit Fund (P) Ltd., Delhi.
 28. International Benefit Chit Fund (P) Ltd., Delhi.
 29. Janta Fair Dealers (Delhi) (P) Ltd., New Delhi.
 30. Excellsior Financiers and Traders Chit Fund (P) Ltd., Delhi.
 31. Vishal Chit Fund (P) Ltd., New Delhi.
 32. Wealthways Chit Fund and Financiers Co. (P) Ltd., Delhi.
 33. Globe Benefit Chit Fund (P) Ltd., New Delhi.
 34. Nav Hind Chit Fund (P) Ltd., New Delhi.
 35. Amarjoti Financiers Co. (P) Ltd., Delhi.
 36. Meera Finance and Chit Fund (P) Ltd., Delhi.
 37. Global Chit Fund (P) Ltd., New Delhi.
 38. Indra Finance and Chit Fund (P) Ltd., New Delhi.
 39. Sartaj Chit Fund (P) Ltd., New Delhi.
 40. Onkar Chit Fund and Financiers (P) Ltd., Delhi.
 41. Gogi Chit Fund (P) Ltd., New Delhi.
 42. Swastika Benefit Chit Fund (P) Ltd., Delhi.
 43. Sher-e-Punjab Chit Fund (P) Ltd., New Delhi.
 44. Hitaishi Benefit Chit Fund (P) Ltd., New Delhi.
 45. Evershine Chit Fund and Finance Co. (P) Ltd., New Delhi.
 46. Aggarwal Instalment and Chit Fund Co. (P) Ltd., Delhi.
 47. Qaroon Chit Fund (P) Ltd., New Delhi.
 48. Milliontex Finance Co. (P) Ltd., Delhi.
 49. Ajax Finance and Chit Fund (P) Ltd., New Delhi.
 50. Bedi Chit Fund (P) Ltd., New Delhi.
- (b) Applications for the registration of bye-laws submitted by the companies mentioned below are under consideration. It is not possible at this stage to indicate the number of bye-laws which may be registered or the names of the companies concerned.
1. Motor Traders Benefit Chit Fund and Financiers (P) Ltd., Delhi.
 2. Sunlight Chit Fund (P) Ltd., New Delhi.
 3. Friends Chit Fund Benefit (P) Ltd., Delhi.
 4. Roxy Chit Funds and Finance (P) Ltd., New Delhi.
 5. Collective Investment and Finance (P) Ltd., Delhi.
 6. Robot Finance Chit Fund (P) Ltd., Delhi.
 7. Bank Employees Benefit Chit Fund and Finance (P) Ltd., Delhi.
 8. Chakravarti Finance and Chit Fund Co. (P) Ltd., Delhi.
 9. Amrita Chit Fund (P) Ltd., New Delhi.
 10. Jeewanvikas Chit Fund and Firm (P) Ltd., New Delhi.

11. Bagga Chit Fund (P) Ltd., New Delhi.
12. Suman Finance and Chit Fund Co. (P) Ltd., New Delhi.

(c) It is presumed that the reference is to the annual balance sheet required to be submitted to the Registrar of Chits under Section 16 of the Madras Chit Funds Act, 1961 as extended to Delhi. As the balance sheets are not yet due, there has been no default on the part of any company.

(d) Does not arise.

Yoga Institutions

1517. **Shri Hem Raj:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Yoga Research Advisory Committee suggested giving of grants to three Yoga Institutions, two in Bombay and one in Delhi during 1963-64;

(b) if so, whether it is also a fact that the Bombay Yoga Institutes were given the grants whereas the Yoga Prasara Samiti, New Delhi was not given any grant in 1963-64; and

(c) if so, the reasons for this discrimination?

The Minister of Health (Dr. Sushila Nayar): (a) The Yoga Research Advisory Committee has recommended the evaluation of Yoga therapy in selected diseases of psychosomatic origin at the following institutions:

- (1) I.C.Y. Health Centre, Kaivalyadhama, Bombay.
- (2) Yoga Institute, Santa Cruz, Bombay.
- (3) Yoga Prasara Samiti, Mandir Lane, New Delhi.

(b) The Yoga Research Advisory Committee has suggested that the possibilities of utilising the facili-

ties available in the medical colleges at Bombay and those available under the Central Government Health Scheme in Delhi may be explored for undertaking scientific evaluation. The Committee also decided that an assessment of the requirements of the three institutions should be made. The actual requirements of these institutions for conducting the research is under examination. As such, no grant has so far been released as recommended by the Yoga Advisory Committee.

A grant of Rs. 37,000 has been given to the Kaivalyadhama S.M.Y.M. Samiti, Lonavla for undertaking research on nasography and effect of Yogic treatment on bronchitis and bronchial asthma and Rs. 13,500 to the Yoga Institute, Santa Cruz, Bombay for purchasing some equipments for the clinical and pathological laboratory. These grants are not based on the recommendations of the Yoga Research Advisory Committee.

(c) Does not arise.

Enquiry into a Dishonoured Cheque

1518. **Shri Hari Vishnu Kamath:** Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 275 on the 10th September, 1964 regarding the enquiry by the Income-tax Authorities into the matter of dishonoured cheque for over rupees one lakh given by a person in Calcutta and state:

(a) whether the penalty proceedings for concealment of income have been concluded; and

(b) if so, the result thereof?

The Minister of Finance (Shri T. T. Krishnamachari): (a) No, Sir.

(b) Does not arise.